

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 137 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Cosmo Films Ltd. & Anr. ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Nitish Gupta for R-2

ORDER

The learned counsel for the Appellant wants to withdraw the Appeal. Accordingly, the Appeal is dismissed as withdrawn.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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